

Under a scheme for adoption of clean technologies in small scale industries, steps have been initiated for waste minimisation through setting up of waste minimisation circles.

A proposal for setting up a National Clearing Centre for Clean Technologies has been approved for financial assistance in the World Bank Pollution Prevention Project Phase II.

The Government have launched a scheme in 1991 on Eco-labelling of environment friendly products to promote environment friendly consumer products. In the first phase of the scheme, 16 categories of consumer products were identified. Final criteria for four categories were notified and so far licence has been granted to one product.

The Government have enhanced the rates for cess under the Water (Prevention and Control of Pollution) Cess Act, 1977, to augment the resources of State Pollution Control Boards and making the cess a deterrent for industries making wasteful use of water. Incentives are given in this regard for those industries which comply with environmental norms.

(d) and (e). Under the World Bank assisted industrial pollution control project Phase I and II there is a component for strengthening of Central/regional laboratories of State Pollution Control Boards. Under the World Bank project Phase I, the State Pollution Control Boards of Uttar Pradesh, Maharashtra, Gujarat and Tamil Nadu were taken up and in Phase II Andhra Pradesh, Karnataka, Rajasthan and Madhya Pradesh have been selected. The State-wise allocation of funds under this project are given below:

<i>State</i>	<i>Amount in US \$ (in millions)</i>
Uttar Pradesh	3.0
Maharashtra	3.0
Tamil Nadu	3.0
Gujarat	3.0
Madhya Pradesh	4.8
Rajasthan	4.8
Andhra Pradesh	4.8
Karnataka	4.8

[Translation]

#### **Dairy Development**

\*417. SHRI KASHIRAM RANA:  
DR. ASIM BALA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the achievement made under dairy development programmes during the last three years, State-wise;

(b) whether the Government have reviewed and monitored the schemes launched in this field;

(c) if so, the outcome thereof;

(d) whether the Government propose to adopt some new technology to modernise dairy farming;

(e) if so, the details thereof; and

(f) the details of joint ventures with foreign countries being launched in the field of dairying?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) The achievements made under the National Dairy Development Programmes of the Operation Flood and North Kerala Dairy Project during the last three years, State-wise is given in the *Statement* attached.

(b) and (c). The Government reviews and monitors the schemes launched in this field from time to time and appropriate remedial measures, wherever necessary, are taken on a continuing basis.

(d) and (e). Yes, Sir. In order to modernize dairy farming, new technological and managerial intervention for increasing productivity of milch animals are being taken and the following measures adopted:

- (i) Genetic improvement of important milch breeds through selective breeding and cross breeding of low producing non-descript cattle with Frozen Semen of superior stocks;
- (ii) Progeny Testing Programme which speeds up the process of selection of breeding bulls;
- (iii) Propagation of the latest technology of multiple ovulation

and embryo transfer in cattle and buffaloes;

- (iv) Varietal demonstrations using newly released high yielding varieties of fodder crops as a part of the fodder development programme;
  - (v) Enhancing the utilisation of crop residues through treatment with urea and molasses;
  - (vi) Developing and promoting the use of urea molasses block as a feed supplement for animal feed with crop residues;
  - (vii) Introduction of bypass protein cattle feed;
  - (viii) Setting up a plant to produce good quality vaccines and biologicals being used for preventive vaccination of animals; and
  - (ix) Prescription of standards by the Technology Mission to improve the quality of vaccines.
  - (x) Implementation of Centrally Sponsored Schemes for the extension of Frozen Semen technology.
- (f) Joint ventures in the field of dairying:

Sl No.	Unit	Item of manufacture
1	2	3
1.	Indiana Dairy Specialities Limited, Bangalore	Casein
2.	Vishal Lakto (India) Ltd., New Delhi	Lactose

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| 3. | Lacto Protein (I) Ltd.,<br>New Delhi            | Lactose                                 |
| 4. | Nestle India Ltd.,<br>New Delhi                 | Dairy whitener;<br>Infant Weaning foods |
| 5. | Dynamix Dairy Industries,<br>Bombay             | Lactose, Casein<br>Humanised-Baby Food. |
| 6. | Cephram Milk Specialities<br>Limited, New Delhi | Casein and<br>Lactose                   |
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## STATEMENT

*Achievements made under the National Dairy Development Programmes of Operation Flood and North Kerala Dairy Project during the last three years*

State	DCS Organised		Farmer Membership			Procurement ('000 KG/Day)			Marketing ('000 ITR/Day)			Proc. Capacity (TLFD)			
	Mar. 92	Mar. 93	Mar. 94	Mar. 92	Mar. 93	Mar. 94	1991-92	1992-93	1993-94	1991-92	1992-93	1993-94	Mar. 92	Mar. 93	Mar. 94
Gujarat	10337	10631	10819	1665543	1752552	1796244	2774	3101	3231	1117	1078	1208	1985	4185	4455
Maharashtra	4712	4852	5118	889862	985050	1027245	1847	1866	1841	504	520	529	2115	2215	2215
Madhya Pradesh	3926	3892	4031	185325	199717	202064	196	213	262	252	209	208	1000	1000	1030
Goa	138	145	148	12806	13838	14173	16	18	22	39	42	41	30	30	75
Tamil Nadu	7238	7825	7752	1721805	1762611	1840186	1074	1109	1368	421	439	457	1021	1041	1041
Karnataka	5891	6284	6544	1107524	1185852	1238177	907	1095	1181	911	912	982	1090	1100	1410
Andhra Pradesh	4979	5143	5212	606919	645059	675102	797	907	888	606	661	537	1699	1737	1737
Kerala	1487	1620	1702	315950	355588	390655	252	333	378	295	318	383	455	415	445
Punjab	5975	5752	5708	323607	323729	317615	480	665	602	170	187	207	1235	1410	1410
Rajasthan	4849	4780	4829	342112	353911	353901	300	333	372	142	165	169	900	900	900
Uttar Pradesh	8044	7776	8357	401021	437850	449748	445	581	576	307	313	345	780	780	780

Haryana	2002	2189	2170	163361	156386	151839	110	131	120	85	55	54	350	350	350
Himachal Pradesh	175	185	162	14829	15114	14073	15	12	14	19	18	13	20	20	30
Jammu and Kashmir	105	105	97	4350	4350	4350	1	1	1	1	2	1	10	10	10
Bihar	2134	2184	2405	106128	104969	115611	88	105	119	107	106	127	416	416	416
West Bengal	1211	1227	1290	62804	64344	69247	48	95	130	25	23	19	160	160	160
Orissa	790	841	905	50821	55038	60533	40	47	68	67	72	75	100	115	125
Sikkim	104	104	104	4192	4260	4270	5	4	4	4	4	4	15	15	15
Tripura	73	73	74	3991	3991	4070	2	2	3	6	5	4	10	10	10
Assam	118	122	122	2023	2131	2174	4	4	4	10	6	5	60	60	60
Nagaland	22	22	22	672	681	691	2	1	1	2	1	1	0	0	0